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O.A. No. 105 of 2011

Order dated: 31.03.2011

CORAM:

Hon'ble Shri C.R.Mohapatra, Member (Admn.)
&

Hon'ble Shri A.K.Patnaik, Member (Judl.)

Heard Mr. S.C.Mohanty, Ld. Counsel for the applicant and the Mr. M.K.Das, Ld. Additional Standing Counsel appearing for the Respondents, who has received a copy of this O.A.

At the outset, Ld. Counsel for the applicant submits that he wants to withdraw this O.A. with liberty to file a fresh and better application for claiming compassionate appointment in terms of the extant instruction of the Govt. of India.

Prayer is allowed.

O.A. stands dismissed as withdrawn granting liberty to the applicant to file fresh O.A., if so advised.


MEMBER (Judl.)


MEMBER (Admn.)